

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.402**  
IB-367/ND/2018

**IN THE MATTER OF:**

Energy Efficiency Service Ltd.

.... **APPLICANT/PETITIONER**

**Vs.**

A-One Realtors (P) Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 07.03.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Pawan Sharma, Advocate

For the Respondent : Mr. Prakhar Mittal, Advocate

**ORDER**

Heard Mr. Pawan Sharma Ld. Counsel appearing for the Applicant and Mr. Prakhar Mittal, Ld. Counsel appearing for the Corporate Debtor.

List the matter on **29.03.2023** for arguments on behalf of the Corporate Debtor.

Sd/-

**(DR. BINOD KUMAR SINHA)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**